

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Orchid Salon Services Private Limited Date of Commencement of Liquidation: 10-01-2020; List of Stakeholders as on Date: 11-09-2023; Name of IP: Mr. Rakesh Kumar Jain; Process Number: 1; Last 5 digit of registration number: 10105

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	685520	0	0		685520		NA
2	Liquidation costs incurred till date	1	275860	1	275860				NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	2	1704056	2	1645278				Annexure 4
5	Operational creditors (Workmen)	0	0	9	0				Annexure 5
6	Operational creditors (Employees)	7	321039	7	295697				Annexure 6
7	Operational creditors (Government Dues)	2	9275882	0	0		9275882		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	26442787	8	26442787				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	5514709	4	4514709				Annexure 9
Total		26	44219853	31	33174331		9961402		